

Annexure - 7

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Name of Corporate Debtor:- Chowel India Private Limited										Date of commencement of Liquidation:- 29.11.2021						
List of Creditors as on 16.03.2026.																
List of operational creditors (Government dues)																
(Amount in Rs.)																
Sl. No.	Details of Claimant			Details of Claim Received		Details of Claim Admitted					Amount of Contingent Claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
	Department	Government	Identification No.	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of Claim	Amount covered by Security Interest	Amount covered by Guarantee	Whether Related Party?						% Voting Share in COC, if applicable
1	Deputy Commissioner, O/o the Commissioner of GST & Central Excise, Chennai Outer Circle	Central	Central Board of Indirect Taxes and Customs (CBIC)	19.02.2025	2170986211	2170986211	Statutory, Taxes	0	0	No	0	0	0	0	0	
2	Assistant Commissioner (ST), Sriperumbudur Assessment Circle, Kanchipuram District	Tamilnadu	Commercial Taxes Department.	01.01.2022	5499698	5499698	Statutory, Sales Tax, VAT	0	0	No	0	0	0	0	0	
3	Employees Provident Fund Organisation, Regional Office, Ambattur, Chennai.	Central	EPF Act	01.01.2022	33214516	33214516	Statutory	0	0	No	0	0	0	0	0	
4	Employees' State Insurance Corporation, Regional Office, 143, Sterling Road, Chennai - 600 034.	Chennai	ESI Act	27.12.2021	7599723	7599723	Statutory	0	0	No	0	0	0	0	0	
5	Income Tax Officer, Corporate Ward 1 (3), 121, Nungambakam High Road, Chennai - 600 034.	Central	Income Tax Act	04.09.2024	1767753410	0	Statutory Taxes	0	0	No	0	0	1767753410	0	0	Tax instituted without the presence of Corporate Debtor
6	Income Tax Officer, TDS Ward, Tambaram, Chennai - 600 045.	Central	Income Tax Act	01.01.2022	8098330	8098330	Statutory Taxes	0	0	No	0	0	0	0	0	
TOTAL					3993151888	2225398478						0	1767753410	0		